drive among women, inspite of which literacy camapigns have been launched covering tribal population in various parts of the country.

Sixty percent of learners covered under literacy programs are women.

Committee to monitor special dispensation admissions

4230. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

(a) whether the Committee to monitor special dispensation admissions in Kendriya Vidyalaya Sangathan has since been composed;

(b) if so, its personnel; and

(c) its task, jurisdiction and terms of reference?

THE MINISTER OF HUMAN RE-SOURCE DEVELPOMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A Committee headed by Additional Secretary (Education); Commissioner, Kendriya Vidyalaya Sangathan: Chief Welfare Officer. Department of Personnel & Training and a representative of Department of Legal Affairs (Ministry of Law) not below the rank of Joint Secretary and Legal Adviser as Members has been constituted by the Government to finalise special dispensation admissions in Kendriya Vidyalayas on the basis of laid down guidelines. No Committee to further monitor such admissions has been composed.

Amendments in the trust deed of IGNCA

4231. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Ques tion 1139 given in the Rajya Sabha on Sth June, 1998 and state:

(a) the exact and precise rationale and justification for every single amendment made in the trust deed by the IGNCA; (b) the reasons and circumstances before Government that made them agree to such substantive changes without obtaining proper legal opinion;

(c) if so, the details thereof; and

(d) whether Government propose to restore the pre 1995 status of the trust deed while the opinion of the Attorney General is received; the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected.

(d) Government wishes to await the advice of the Attorney General for India on the options open now.

Antecedents of vice-chancellor, International Hindi University

4232. SHRI K.R. MALKANI: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) whether the Vice-Chancellor of International Hindi University is a retired IAS officer; if so, whether he was earlier posted as Joint Secretary in the Department of Culture;

(b) if so, whether he was found guilty of bestowing financial favours on his near relations and given an adverse entry on this ground;

(c) if so, whether Government think that such a person is suitable to inculcate the right values among the students; and

(d) if not, what action does the Government contemplate in the matter?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The post of Vice-Chancellor of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidy-alaya is held by a serving IAS officer. The said officer was earlier posted as Joint Secretary in the Department of Culture. (b) The information is being collected and will be laid on the Table of the Sabha.

(c) and (d) Will arise after the information as at (b) above is available.

Reconstitution of ICHR

4233. SHRI NILOTPAL BASU: SHRI JANARDHANA POOJARY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indian Council of Historical Research (ICHR) has been reconstituted with appointment of 18 historians;

(b) if so, the name thereof;

(c) whether it is fact that some of these historians are virtually unknown in academic circles and have been appointed due to their links with some commercial organisations; and

(d) if so, the reasons for appointing such unknown persons?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The term of the office of the Council had expired on the 23rd November, 1997 on completion of three years as per Rule 6 of the ICHR. The Government, therefore, nominated 18 historians and constituted the Council as required under the Rule.

(b) The names of 18 historians are given in the Statement (*See* below).

(c) and (d) The historians nominated to the Council are distinguished historians and academics who have been or are associated with institutions of higher learning and research.

Statement

Reconstitution of ICHR

The names of 18 historians nominated by Government of India on the Council of ICHR which was reconstituted on June 01, 1998, are:—

- (1) Prof. Amitabh Mukhcrjee
- (2) Prof. Chandrashekhar
- (3) Prof. Dharmpal
- (4) Prof. N.G.S. Narayanan
- (5) Prof. B.B. Lai
- (6) Prof. K.S. Lai
- (7) Prof. B.P. Sinha
- (8) Prof. A.R. Khan
- (9) Prof. B.R. Grover
- (10) Prof. Satish Mittal
- (11) Prof. (Mrs.) Mani Kamerkar
- (12) Dr. M.L.K. Murthy
- (13) Prof. S.S. Hans
- (14) Prof. Hari Om
- (15) Prof. H.K. Barpujari
- (16) Prof. Pritpal Bhatia
- (17) Prof. D.N. Tripathi
- (18) Prof. B.R. Kamble

Lack of preservation of rare and historically valuable documents fat Archives and Museums

4234. SHRI KRISHNA KUMAR BIRLA: WiU the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that innumerable rare and historically valuable documents are perishing in various archives and museums in the country due to lack of preservation care;

(b) if so, whether Government have made any inquiry into the matter and to identify the reasons for lack of facilities for the preservation of valuable documents; and

(c) if so, the details thereof and the steps taken by Government in this regard?